

Central Administrative Tribunal  
Principal Bench



O.A. No. 131 of 1999  
M.A. No. 631 of 1999

New Delhi, dated this the 19th March, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

S/Shri

1. Vinod Kumar,  
S/o Shri Munni Singh,  
R/o E-177/27C/2 Ward No. 2,  
Mehrauli, New Delhi.
2. Bhanu Pratap  
S/o Shri Nanaku Ram
3. Mahendra Kumar,  
S/o Shri Siv Narayan
4. Vijay Pal Sharma  
S/o Shri Bani Singh
5. Surender Singh  
S/o Shri Jage Ram
6. Om Prakash  
S/o Shri Sher Singh
7. Dinesh Kumar,  
S/o Shri Ishwar Dutt ... Applicants

(By Advocate: Shri U. Srivastava)

Versus

Govt. of NCT of Delhi through

1. The Chief Secretary,  
5, Sham Nath Marg,  
New Delhi.
2. The Director General,  
Delhi Home Guards & Civil Defence,  
CTI Complex, Raja Garden,  
New Delhi.
3. The Commandant,  
Delhi Home Guards & Civil Defence,  
Raja Garden, ... Respondents  
New Delhi.

(By Advocate: Shri Rajinder Pandita)

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ORDER (Oral)BY HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A)

Shri Srivastava prays for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.



(Mrs. Lakshmi Swaminathan)  
Member (J)



(S. R. Adige)  
Vice Chairman (A)

/GK/